

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-1618

TO BE ANSWERED ON-20.12.2018

ISA MEMBERSHIP

1618. SHRI R PARTHIPAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has given ex-post-facto approval for opening up International Solar Alliance (ISA) membership to all countries that are members of the United Nations and if so, the details thereof;
- (b) whether it will put solar energy in global agenda with universal appeal for developing and deploying solar energy;
- (c) if so, the details thereof;
- (d) whether expanding membership will lead to ISA initiative benefitting the world at large; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) to (e) The Government accorded ex-post facto approval on 1 November 2018 for moving a Resolution in the first Assembly of the International Solar Alliance (ISA) for amending the Framework Agreement of ISA for opening up the ISA membership to all countries that are members of United Nations.

The Resolution was moved by the Indian delegation to the ISA, in the First Assembly of the ISA held on 3 October 2018. The Assembly considered and adopted the Resolution.

Recognizing that solar energy has a major role in achieving energy security, opening up ISA membership will help in putting solar energy on the global agenda for ensuring access to sustainable green energy for all at affordable rates.
